

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.103 of 2012**

**Dated : 30<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Maruti Suzuki India Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission ... Respondent(s)  
& Anr.**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo  
Mr. Arvind Kumar Dubey  
Mr. Pulkit Agarwal

Counsel for the Respondent (s): Ms. Shikha Ohri for R.1  
Mr. Ravi Prakash  
Mr. Suyash Guru for R-2

**ORDER**

The learned counsel for the Appellant has filed his written submissions and has finished his arguments.

The learned counsel for the respondent No.2 is directed to file his Written Submissions after serving copy on the other side.

Post the matter for the reply submissions on **03.07.2014.**

**(Justice Surendra Kumar)  
Judicial Member  
Js/kt**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**